

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1185
ANSWERED ON:04.03.2010
ROBBERY IN MUSSORIE EXPRESS
Singh Shri Radha Mohan

Will the Minister of RAILWAYS be pleased to state:

- (a) whether some unidentified robbers looted traders and passengers travelling through Mussorie-Delhi Express on 15th January, 2010;
- (b) if so, the details thereof and the arrests made in the said case;
- (c) whether such types of incidents are increasing on the said route; and
- (d) if so, the reasons therefor and the measures being adopted to provide security to the railway passengers?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (c): No, Madam. However, there is marginal increase in the incidents of loot in the year 2009 in comparison to the previous year.

(d): Maintenance of law and order is a State subject and powers to investigate in IPC crimes are vested with Police. Prevention and detection of crime is the constitutional responsibility of the State Governments. Concerned Government Railway Police (GRP) has registered the cases for investigation.

However, to provide better security to the traveling passengers in trains and passenger areas, Railway is supplementing the efforts of the State Governments in controlling crime on the Railways by deploying Railway Protection Force staff to escort important trains in addition to trains escorted by Government Railway Police (GRP).

Integrated Security Scheme consisting of CCTV surveillance system, access control system, personal and baggage screening system and bomb detection & disposal system has been finalized and the same is under implementation at 202 sensitive stations over Indian Railways at a cost of Rs. 355 crores approximately.

Regular coordination with Government Railway Police and State Police is maintained at various levels to control crime in Railways.